

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Government is aware of the news item captioned "AISSF owns hijacking" which appeared in the Times of India dated 13th July, 1984.

(b) No, Sir.

(c) The All India Sikh Students Federation has already been declared an unlawful organisation under the Unlawful Activities (Prevention) Act.

Disconnection/tampering with the street lighting in Delhi/New Delhi.

2729. SHRI RAM PUJAN PATEL: Will the Minister of HOME AFFAIRS be pleased to state; what is the number of complaints lodged by the Delhi Electric Supply Undertaking with each of the police posts in Delhi/New Delhi about disconnection/tampering with the street lighting during the period from the 1st January to the 31st July, 1984 and action taken on each of them by the Police under the Prevention of Damages to Public Property Act, 1984?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): During the period from 1st January to 31st July, 1984, there has been one complaint lodged by the DESU authorities about disconnection/tampering with the street lighting. The incident occurred in Sector I, M. B. Road, Pushp Vihar, Saket, and the complaint was lodged with the police post Saket on the 31st April, 1984.

On enquiry, it was found that a cut-out had been removed from a circuit installation resulting in interruption of power supply to the street lights. No clue as to the identity of the miscreants has been found. However, with the intensification of patrolling in the area, no further incident of this kind has occurred.

Passage of Stranded Indians and Pakistanis

2730. SHRI T. THANGABALU:

SHRI ROSHAN LAL;

Will the PRIME MINISTER be pleased to state whether all the Indian visitors stranded in Pakistan and the Pakistani stranded in India during the suspension of Railway communication in Punjab recently have gone back to their respective countries?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): Yes Sir; this is so.

Non placement of orders on ancillary industries by Bokaro and Tata Steel Plants

2731. SHRI SURAJ PRASAD;

SHRI INDRADEEP SINHA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that ancillary industries units set up at Bokaro and Jamshedpur are not getting orders from the Bokaro and Tata Steel Plants;

(b) if so, what are the reasons therefor; and

(c) what steps are being contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N. P. SALVE): (a) to (c) The value of orders placed by the Bokaro Steel Plant on ancillary industries in the Bokaro Industrial Development Area from 1980-81 onwards is given below: —

1980-81	Rs. 2.28 crores
1981-82	Rs. 3.23 crores
1982-83	Rs. 3.81 crores
1983-84	Rs. 4.38 crores
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1981-82	Rs. 3.23 crores
1982-83	Rs. 3.81 crores
1983-84	Rs. 4.38 crores

From the above data it will be seen that the Bokaro Steel Plant has been able to increase placement of orders on ancillary industries located in the